

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR****ABERDEEN FOODS PRIVATE LIMITED  
OPERATING AS FMCG DISTRIBUTION  
(EXTENSION OF DATES)**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	ABERDEEN FOODS PRIVATE LIMITED (Under CIRP) PAN : AAECL3465F CIN: U74110PN2020PTC194144
2.	Address of the registered office	Office No.11, Plot No.285, CTS No.177/2 Tara Bag Co-Op Hsg Society, Koregaon Park, Pune, Maharashtra India 411001.(office is closed at present)
3.	URL of website	www.aberdeensindia.com
4.	Details of place where majority of fixed assets are located	There are no fixed assets.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	All relevant documents & Information can be obtained on request from RP through email id: <a href="mailto:arbitratorpr@gmail.com">arbitratorpr@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	All relevant documents & Information can be obtained on request from RP through email id: <a href="mailto:arbitratorpr@gmail.com">arbitratorpr@gmail.com</a>
10.	Last date for receipt of expression of interest	10/06/2024*
11.	Date of issue of provisional list of prospective resolution applicants	15/06/2024
12.	Last date for submission of objections to provisional list	20/06/2024
13.	Date of issue of final list of prospective resolution applicants	25/06/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27/06/2024
15.	Last date for submission of resolution plans	27/07/2024
16.	Process email id to submit Expression of Interest	arbitratorpr@gmail.com

\*Note: Form G was earlier issued in this matter on 09.04.2024, pursuant to which last date of submission of EOI was 24.04.2024. However, The COC in its meeting resolved to invite a fresh EOI and so this invitation is made.



*Pawan KR Agarwal*

Pawan KR Agarwal

As Resolution Professional of Aberdeen Foods Private Limited  
AFA No.: AA1/10737/02/180125/106797, Valid up to 18/01/2025.

IBBI/PA-001/IP-P00414/2017-18/10737

42, Gopal Bhawan, 199 Princess Street,  
S.G. Marg, Marine Lines (East) Mumbai – 400 002

Date: 20.05.2024

# THE FREE PRESS JOURNAL

EDITIONS: MUMBAI\* Pune Nashik Konkan Indore Bho

MEMBER: AUDIT BUREAU OF CIRCULATION

Vol. 67 No. 198 | MONDAY | MAY 20, 2024 | 22 Pages | ₹5 & for Pune ₹6 only

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**ABERDEEN FOODS PRIVATE LIMITED**  
**OPERATING AS FMCG DISTRIBUTION**  
**(EXTENSION OF DATES)**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	ABERDEEN FOODS PRIVATE LIMITED (Under CIRP) PAN : AAEC13465F CIN: U74110PN2020PTC194144
2.	Address of the registered office	Office No. 11, Plot No. 285, CTS No. 177/2 Tara Bag Co-Op Hsg Society, Koregaon Park, Pune, Maharashtra India 411001. (office is closed at present)
3.	URL of website	www.aberdeeenindia.com
4.	Details of place where majority of fixed assets are located	There are no fixed assets.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	All relevant documents & information can be obtained on request from RP through email id: arbitratorpr@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	All relevant documents & information can be obtained on request from RP through email id: arbitratorpr@gmail.com
10.	Last date for receipt of expression of interest	10/06/2024
11.	Date of issue of provisional list of prospective resolution applicants	15/06/2024
12.	Last date for submission of objections to provisional list	20/06/2024
13.	Date of issue of final list of prospective resolution applicants	25/06/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27/06/2024
15.	Last date for submission of resolution plans	27/07/2024
16.	Process email id to submit Expression of Interest	arbitratorpr@gmail.com

Note: Form G was earlier issued in this matter on 09.04.2024, pursuant to which last date of submission of EOI was 24.04.2024. However, The COC in its meeting resolved to invite a fresh EOI and so this invitation is made.

**Pawan KR Agarwal**  
As Resolution Professional of Aberdeen Foods Private Limited  
AFA No.: AA1/10737/02/180125/10797, Valid up to 18/01/2025.  
IBBI/IPA-001/IP-P00414/2017-18/10737  
42, Gopal Bhatwan, 199 Princess Street,  
S.G. Marg, Marine Line (East) Mumbai - 400 002

Date: 20/05/2024  
Place: Mumbai

*Pawan KR Agarwal*





<p>फॉर्म जी स्वारस्याच्या अभिव्यक्तीकरिता निमंत्रण एफएमसीजी डिस्ट्रिब्युशन मध्ये कार्यरत अबरदीन फूड्स प्रायव्हेट लिमिटेड (तारखेचा विस्तार) (इन्सॉल्वन्सी अँड बँकरप्टसी बोर्ड ऑफ इंडिया (इन्सॉल्वन्सी रिझॉल्युशन प्रोसेस फॉर कॉर्पोरेट पर्सन्स) रेग्युलेशन, २०१६ च्या रेग्युलेशन ३६ए (१) अन्वये)</p>	
अ. क्र.	संबंधित तपशील
१.	पॅन/सीआयएन/एलएलपी नं. सहीत कॉर्पोरेट कर्जदारांचे नाव अबरदीन फूड्स प्रायव्हेट लिमिटेड (सीआयआरपी अंतर्गत) पॅन : एएईएसीएल३४६५एफ सीआयएन: यु७४११०पीएन२०२०पीटीसी११४१४४
२.	नोंदणीकृत कार्यालया पत्ता कार्यालय क्र. ११, प्लॉट क्र. २८५, सीटीएस क्र. १७७/२ तारा बाग को-ऑप. हौ. सोसायटी, कोरेगाव पार्क, पुणे, महाराष्ट्र भारत ४११०११. सध्या कार्यालय बंद आहे.
३.	वेबसाईटची युआरएल www.aberdeinindia.com
४.	जास्तीत जास्त स्थावर मत्ता असलेल्या ठिकाणाचे तपशील कोणतीही स्थिर मत्ता नाही.
५.	मुख्य उत्पादने/सेवांची स्थापित क्षमता लागू नाही.
६.	मागील आर्थिक वर्षात विकलेल्या मुख्य उत्पादने/सेवांचे परिमाण आणि मूल्य लागू नाही.
७.	कर्मचारी/कामगारांची संख्या शून्य
८.	दोन वर्षांची शेवटची उपलब्ध वित्तीय विवरणे (अनुसूचीसह), धनकांची सूची यासह पुढील तपशील, प्रक्रियेच्या त्यानंतरच्या घटनांच्या संबंधित तारखा येथे उपलब्ध सर्व संबंधित कागदपत्रे आणि माहिती ईमेल आयडीद्वारे आरपीकडून विनंती केल्यावर मिळवता येईल. ईमेल: arbitratorpr@gmail.com
९.	कोडच्या कलम २५(२) (एच) अंतर्गत निराकरण अर्जदारांसाठी पात्रता येथे उपलब्ध सर्व संबंधित कागदपत्रे आणि माहिती ईमेल आयडीद्वारे आरपीकडून विनंती केल्यावर मिळवता येईल. ईमेल: arbitratorpr@gmail.com
१०.	स्वारस्याची अभिव्यक्ती प्राप्त करण्यासाठी अंतिम तारीख १०/०६/२०२४
११.	संभाव्य निराकरण अर्जदारांची (पीआरए) तात्पुरती सूची जारी करण्याची तारीख १५/०६/२०२४
१२.	तात्पुरत्या सूचिला असलेले आक्षेप सादर करण्यासाठी अंतिम तारीख २०/०६/२०२४
१३.	संभाव्य निराकरण अर्जदारांची अंतिम सूची जारी करण्याची तारीख २५/०६/२०२४
१४.	माहिती ज्ञाती, इव्हॅल्युशन मॅट्रीक्स आणि संभाव्य निराकरण अर्जांच्या निराकरण योजना करिता विनंतीच्या जारीची तारीख २७/०६/२०२४
१५.	निराकरण योजनाच्या सादरीकरणाकरिता अंतिम तारीख २७/०७/२०२४
१६.	ईओआय सादर करण्यासाठी प्रक्रिया ई-मेल arbitratorpr@gmail.com
<p>टीप: सदर ०९.०४.२०२४ रोजीस फॉर्म जी जारी केला, अनुसरून ईओआयच्या सादरीकरणाची अंतिम तारीख २४.०४.२०२४ होती. तथापी, सीओसी ने आपल्या बैठकीत नवीन ईओआय निमंत्रण करण्याचा निर्णय घेतला आणि म्हणून हे निमंत्रण देण्यात आहे.</p> <p>पचन के.आर. अगरवाल अबरदीन फूड्स प्रायव्हेट लिमिटेडचे रिझॉल्युशन प्रोफेशनल एएफए क्र.: एए१/१०७३७/०२/१८०१२५/१०६७९७, १८.०१.२०२५ पर्यंत वैध आयबीबीआय/आयपीए-००१/आयपी-पी००४१४/२०१७-२०१८/१०७३७ ४२, गोपाल भवन, १११ गिन्सेस स्ट्रीट, एस. जी. मार्ग, मरिन लाईन्स (पूर्व) मुंबई - ४०० ००२</p>	
दिनांक: २०.०५.२०२४	
दिनांक: मुंबई	



*Pawan Kragarwal*